



## ***The Gauhati High Court At Guwahati***

[ HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH ]

### **NOTICE**

**It is for information to all concerned that on 06-05-2024 (Monday):-**

- 1. For listing of any urgent matters, relating to Bail (where punishment is less than 7 years), mention may be made before the Single Bench of Hon'ble Mr. Justice P.J. Saikia.**
- 2. For listing of any urgent matters, RFA and Arbitration Petition (up to the year 2020), mention may be made before the Single Bench of Hon'ble Mr. Justice Devashis Baruah.**
- 3. For listing of any urgent matters, relating to the Civil Bench-IV, mention may be made before the Single Bench of Hon'ble Mr. Justice Kaushik Goswami.**
- 4. Item nos. 1 to 4 (For Judgment) listed before the Single Bench of Hon'ble Mr. Justice Mridul Kumar Kalita will be taken up at 2:00 P.M., instead of 10:15 A.M., and rest of the matters listed before His Lordship will be taken up after rising of the Division Bench-II.**

**BY ORDER**

**Dated, Guwahati, the 4<sup>th</sup> May, 2024.**